

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:3874  
ANSWERED ON:17.12.2012  
MARITIME BOARD  
Rao Shri Sambasiva Rayapati

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government has received a request from some States including Andhra Pradesh for setting up of Maritime Board;
- (b) if so, the details thereof; and
- (c) the response of the Government in this regard?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): As per information received from the Ministry of Home Affairs (MHA), proposals have been received in respect of Karnataka Maritime Board Bill and Andaman and Nicobar Islands Maritime Board Regulation. The Government of Andhra Pradesh has informed that the Andhra Pradesh Maritime Board Bill has not been taken up for discussion in the State Assembly so far.

(c): Karnataka Maritime Board Bill is pending with the State Government for clarifications on the observations of the Union Ministries while comments have been sought by MHA from Ministries concerned in respect of the Andaman & Nicobar Islands Maritime Board Regulation.